

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 57 of 2014

Dated : 19th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Himachal Pradesh State Electricity Board Ltd.

.... Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s):

Mr. Pradeep Misra

Mr. Suraj Singh for R.1

ORDER

Post the matter on **12.09.2014.**

**(Rakesh Nath)
Technical Member
ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**